को गुणवत्तापूर्ण पुस्तकों, पत्रिकाओं और समाचार पत्रों तक पहुंच प्रदान करते हैं। राज्य सरकार इन पुस्तकालयों को वार्षिक रख-रखाव अनुदान देती है। डिजिटल युग में बच्चों और युवाओं को पढ़ने की आदत डालने के लिए पुस्तकालयों में डिजिटल बुनियादी ढांचा और ई-पुस्तकें उपलब्ध कराना आवश्यक है।

महाराष्ट्र सरकार ने वित्त मंत्रालय को डीपीआर के साथ एक प्रस्ताव भेजा है, जिसमें 469.38 करोड़ रुपये की विशेष सहायता की मांग की गई है। केंद्र सरकार ने इस प्रस्ताव को दिशा निर्देशों के अनुरूप नहीं बताया है और सुझाव दिया है कि सहायता केवल ग्राम पंचायत और नगरपालिका वार्डों में नए पुस्तकालय स्थापित करने के लिए उपलब्ध है।

यह प्रस्ताव 11,322 मौजूदा सार्वजनिक पुस्तकालयों के लिए है। इसलिए, मैं सरकार से अनुरोध करता हूं कि सहायता की शर्तों पर पुनर्विचार करे, क्योंकि मौजूदा पुस्तकालयों को बेहतर सेवाएं प्रदान करने के लिए सहायता की आवश्यकता है। राज्य में पहले से ही वित्त पोषित सार्वजनिक पुस्तकालयों का बड़ा नेटवर्क है, इसलिए नए पुस्तकालय स्थापित करना संभव नहीं है। विशेष सहायता प्राप्त करने की समय सीमा निकट आ रही है। अतः मेरी सरकार से यह माँग है की इस मुद्दे का शीघ्र समाधान करके राज्य को अर्थ-सहाय्य प्रदान की जाए।

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Dhananjay Bhimrao Mahadik: Shri Sadanand Mhalu Shet Tanavade (Goa), Shri P. Wilson (Tamil Nadu), Dr. Sasmit Patra (Odisha), Shri Niranjan Bishi (Odisha) and Shri Imran Pratapgarhi (Maharashtra).

Now, Shri A.D. Singh to speak about "Demand for strict enforcement of ban on Single Use Plastic."

Demand for Strict Enforcement of ban on Single use plastic

SHRI A. D. SINGH (Bihar): Sir, on 1st July, 2022, the Government banned the manufacture, distribution, stocking, sale and use of 19 Single Use Plastic (SUP) items by amending the Plastic Waste Management Rule, 2016. The ban covered plastic items like cutlery, straws, sticks, carry bags and banners (with specified thickness), ear buds with plastic sticks, plastic flags, etc. Special Task Force has been constituted in all States/UTs. A National Task Force is constituted in the Ministry for coordination purposes. Directions were issued to plastic raw material manufactures to stop supplying raw material for manufacture of banned SUP. Within months, banned SUP items continued to be sold and used in the country as ever before. The plastic carry bags and other items are littered as plastic straws in streets and water bodies which cause plastic pollution and harms terrestrial and aqua eco system besides giving shabby look. Surveys conducted by Centre for Science and

Environment finds that - Enforcement of the ban has been poor and needs to be strengthened; there is un-interrupted production of banned items; there is lack of awareness; market for plastic alternative is under developed and effective collection system and efficient recycling units are required.

I urge upon the Government that the list of banned items may be reviewed. More items should be included in the list such as water bottles and carry bags irrespective of thickness. Strict implementation of the orders should be ensured by fixing the responsibilities. Thank you very much, Sir.

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri A. D. Singh:

Shri Haris Beeran (Kerala), Shri Imran Pratapgarhi (Maharashtra), Shri P. Wilson (Tamil Nadu), Dr. Sasmit Patra (Odisha), Dr. V. Sivadasan (Kerala), Shri Niranjan Bishi (Odisha), Shri Sujeet Kumar (Odisha), Shri Sandosh Kumar P (Kerala), Dr. Kanimozhi NVN Somu (Tamil Nadu), Dr. John Brittas (Kerala), Shrimati Jebi Mather Hisham (Kerala) and Shri M. Mohamed Abdulla (Tamil Nadu).

Demand for running the KV school JIPMER on fulltime instead of shift basis

SHRI S. SELVAGANABATHY (Puducherry): Sir, Kendriya there are two Vidhyalayas in Puducherry, one in Jipmer Campus and another in Pondicherry University campus, at Kalapet. The one at Jipmer campus is running on shift basis due to non-availability of space to run on fulltime basis. As a result, the children have no time to concentrate on sports and extracurricular activities. As per the KV guidelines, they have to be trained for yoga, scout, etc. Because of the non-availability of time, they are deprived of these necessities. Many parents have approached me to arrange for schooling on fulltime basis. If space is the constraint for expansion, I have a suggestion. There are several Jipmer staff quarters around the school. Most of them are more than forty years old and are in dilapidated condition. Now, they can be demolished and part of the area adjoining the school can be given to KV school for expansion. In the rest of the space, the Jipmer can construct multi storeyed or vertical expansion building for accommodating staff. This will easily solve the problem and it will also allow the children to have sufficient time for relaxation and take up sports and extracurricular activities without mental tension.

Therefore, I request the hon. Education Minister to advise the JIPMER